

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No. 2060/2018
MA No. 2329/2018**

This the 16th day of September, 2019

**Hon'ble Sh. Pradeep Kumar, Member (A)
Hon'ble Sh. Ashish Kalia, Member (J)**

1. Ragini D/o Sh. Jitender
(Aged about 20 years)
R/o A-105, New Seelampuri, Delhi
[Application No. 40369196-89/17]
2. Neha D/o Sh. Rakesh Kumar
(Aged about 20 years)
R/o H. No. D-502/11, Ashok Nagar,
Shahdara, Delhi
[Application No. 60163171-89/17]
3. Nupur Bharti D/o Sh. Madan Lal
(Aged about 19 years)
R/o E-3/64, Nand Nagri, Delhi
[Application No. 32130101-89/17]

... Applicants

(By Advocate: None)

VERSUS

1. Govt. of NCT of Delhi
(Through its Chief Secretary)
Delhi Secretariat, Players Building,
I.P. Estate, New Delhi-110002
2. Delhi Subordinate Services Selection Board (DSSSB)
(Through its Controller of Exams)
FC-18, Institutional Area, Karkardooma,
(Near Railway Reservation Center)
Delhi-110092
3. Central Board of Secondary Education (CBSE)
(Through its Secretary)
“Shiksha Kendra”, 2, Community Centre,

Preet Vihar, Delhi 110092

...Respondents

(By Advocate: Sh. Kapil Agnihotri)

ORDER (ORAL)

Hon'ble Sh. Ashish Kalia, Member (J):

None appeared on behalf of applicants, despite repeated call even after pass over. Hence, OA along with MA is dismissed as non-prosecution.

(Ashish Kalia)
Member (J)

(Pradeep Kumar)
Member (A)

/akshaya/